

CENTRAL ADMINISTRATIVE TRIBUNAL
Principal Bench

O.A. No. 240 of 1996

New Delhi, dated this the 21st November, 1996

HON'BLE MR. S.R. ADIGE, MEMBER (A)
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

1. Shri B.P. Dixit,
S/o Shri R.P. Dixit,
Yoga Teacher,
G.B.M.School,
East Rohtas Nagar,
Shahdara, Delhi.
2. Shri Rajender Prasad,
S/o Shri Ilam Chand,
Yoga Teacher,
G.B.S.S. School,
Jafrabad, Delhi.
3. Mrs. Krishna Devi,
W/o Shri Baljeet Singh,
Yoga Teacher,
Govt. Girls School,
Laxmi Nagar, Delhi.
4. Mrs. Manju Saxena,
W/o Shri K.K.Saxena,
Yoga Teacher,
G.G.S.S.School,
Radhey Shyam Park,
Shahdara, Delhi.
5. Mrs. Harnesh Kumari,
W/o Shri Swaraj Singh,
G(C)M.S.S.School No.1, C Block,
Yamuna Vihar, Delhi.
6. Shri O.D. Sharma,
S/o Shri Barumal,
Gandhi Memorial Camp (M),
G.B.S.S.School,
Shahdara, Delhi.
7. Shri Atar Singh,
S/o Shri Babu Singh,
G.B.S.S. School,
Shivaji Park,
New Delhi.

.... APPLICANTS

(By Advocate: Shri Jog Singh)

VERSUS

1. The Chief Secretary,
Govt. of N.C.T. of Delhi,
Delhi.
2. The Secretary (Edu.),
Directorate of Education,
Old Secretariat,
Delhi-54.

3. The Director of Education,
Directorate of Education,
Old Secretariat,
Delhi-54.

4. U. O.I. through
the Secretary,
M/o H.R.D.,
Shastri Bhawan,
New Delhi.

..... RESPONDENTS

(By Advocate: Shri Rajinder Pandita)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, MEMBER (A)

Heard.

2. Both counsel agree that this O.A. may be disposed of with a direction to the Respondents to complete the consideration for selection of those applicants whose juniors have been granted Selection Grade, for Selection Grade, within four months from to-day. We direct accordingly.

3. This O.A. stands disposed of in terms of para 2 above. No costs.

A. Vedavalli

(Dr. A. Vedavalli)
Member (J)

/GK/

S.R. Adige

(S.R. Adige)
Member (A)